

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Sandeep Kumar will take up the following case today i.e. on 5th May, 2026 at 12:30 P.M. in Court No.306 (Cent. Building).

FOR ADMISSION

1. CR. MISC./31495/2026
8(C),21(C) R.BAIL-1

1 VIKRAM RAJ @ BIKRAM RAJ
VS THE STATE OF BIHAR

SHANKAR KUMAR MEHTA ASHA DEVI
SHIVAM GUPTA
MD ARIF IMAM
AYUSH

Patna High Court
Dated, 5th May, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)
Joint Registrar (List)

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